

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

OP No. 3 of 2012

Dated : 9th November, 2012

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. V.J. Talwar, Technical Member

Indian Biomass Power Association **.... Appellant (s)**
Versus
Ministry of Power, Government of India & Anr. **...Respondent (s)**

Counsel for the Appellant(s): Mr. Ganesan Umopathy

ORDER

With regard to the other relevant particulars, the learned counsel for the Petitioner wants to file a detailed affidavit to enable us to understand the core issue of the matter. Accordingly, he is directed to file the same on or before 26.11.2012 after serving copy on the other side.

Post the matter on **03.12.2012.**

(V.J. Talwar) **(Rakesh Nath)** **(Justice M. Karpaga Vinayagam)**
Technical Member **Technical Member** **Chairperson**

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